

**GOVERNMENT OF INDIA  
PANCHAYATI RAJ  
LOK SABHA**

UNSTARRED QUESTION NO:4638  
ANSWERED ON:04.05.2012  
PROVISION OF DRAINAGE AT OLD PAHARGAON  
Ray Shri Bishnu Pada

**Will the Minister of PANCHAYATI RAJ be pleased to state:**

- (a) whether Andaman and Nicobar Administration send any interim reply within a fortnight or final reply within 15 days to the MP's communication regarding providing of drainage at Old Pahargaon-Talugu Basti, dated 26.7.2010, addressed to the Lt. Governor;
- (b) whether the Administration deliberately ignored the MP in giving reply against the grievances/issues he took up in public interest;
- (c) whether any violation made by A&N administration to the instructions contained at para 57 and 60 of Central Secretariat MOP;
- (d) if so, the action proposed by the Government to implement action/final reply to the MP; and
- (e) the action it proposed to be initiated against the defaulting Government servants of A&N administration?

**Answer**

MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO)

- (a): The Andaman & Nicobar Administration has informed that reply has been sent to Hon'ble Member of Parliament vide letter No.14-5/MP-PWD/2004/100 dated 23.4.2012.
- (b): No, Sir.
- (c): No, Sir.
- (d) & (e): Do not arise in view of reply (c) above.